

RAJYA SABHA

Tuesday, 9th December, 2014/18th Agrahayana, 1936 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

REFERENCE BY THE CHAIR

Terrorist attacks in the State of Jammu and Kashmir

MR. CHAIRMAN: Hon. Members, as you are aware, eight Army personnel, three policemen and two civilians were reportedly killed in four serial attacks by terrorists in Uri and Tral sectors of Jammu and Kashmir on the 5th of December, 2014.

The dastardly attack is deplorable and the loss of precious lives in these incidents is indeed tragic and unfortunate.

I am sure, the whole House will join me in expressing our deepest condolences to the bereaved families and pray for the speedy recovery of the injured. This House strongly condemns these terrorist attacks and reiterates its firm resolve to confront such acts with determination and firmness.

I request the Members to rise in their places and observe silence as a mark of respect to the memory of those who lost their lives in these tragic incidents.

(Hon. Members then stood in silence for one minute)

MR. CHAIRMAN: Papers to be laid on the Table. ...*(Interruptions)*...

श्री के.सी. त्यागी (बिहार) : सर, मेरा प्रिविलेज का सवाल है।

MR. CHAIRMAN: One minute. Please. ...*(Interruptions)*...

(MR. DEPUTY CHAIRMAN *in the Chair.*)

PAPERS LAID ON THE TABLE

Report and Accounts (2013-14) of DIAT, Pune and related papers

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Defence Institute of Advanced Technology,

(DIAT), Pune, for the year 2013-14, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 967/16/14]

I. Notification of the Ministry of Health and Family Welfare

II. Report and Accounts (2013-14) of NEIGRIHMS, Shillong and related papers

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) AND THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Health and Family Welfare Notification No. G.S.R. 727 (E), dated the 15th October, 2014, publishing the Cigarettes and other Tobacco Products (Packaging and Labeling) Amendment Rules, 2014, under sub-section (3) of Section 31 of the Cigarette and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce Production Supply and Distribution) Act, 2003.

[Placed in Library. *See* No. L.T. 968/16/14]

- II. A copy each (in English and Hindi) of the following papers:—

- (a) Twenty-fourth Annual Report and Accounts of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences (NEIGRIHMS) Shillong, for the year 2013-14, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 1199/16/14]

**Reports and Accounts (2013-14) of various companies institutes
and council and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): Sir, I lay on the Table:—